## IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI SPECIAL BENCH

CP/CA No. 374(ND)/2017

IN THE MATTER OF:

SC Julka

.... APPLICANT / PETITIONER

Vs

Eicher Motirs Limited & Ors.

RESPONDENT

SECTION:

Under Section 85(3) & 59

Order delivered on 05.02.2018

Coram:

VARADHARAJAN HON'BLE MEMBER (JUDICIAL)

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the APPLICANT

:-

For the RESPONDENT

**ORDER** 

At the request made by the learned counsel for the petitioner, the matter is adjourned to 13th February 2018.

(S. K. MOHAPÀTRA) MEMBER (TECHNICAL) (VARADHARAJAN) MEMBER (JUDICIAL)

Deepak Kumar 05.02.2018